

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3468
ANSWERED ON:15.12.2006
PENSION BENEFITS IN BANKS
Khanna Shri Avinash Rai

Will the Minister of FINANCE be pleased to state:

- (a) whether the government is aware about the judgement of Hon`ble Supreme Court in case titled as DS Nakara V/s Union of India and others about pensioners benefit in banks;
- (b) if so, whether the judgement has been implemented; and
- (c) if so, the number of pensioners benefited as a result thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a), (b) & (c):- The information is being collected and will be laid on the Table of the House.